

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOKSABHA
UNSTARRED QUESTIONNO.1750
ANSWERED ON 10.03.2025

HERITAGE MONUMENTS IN CHANDIGARH

1750. SHRI MANISH TEWARI:

Will the Minister of CULTURE be pleased to state:

- (a) whether any monuments in Chandigarh have been designated as monuments of national importance under the Ancient Monuments and Archaeological Sites and Remains Act, 1958, given that Chandigarh is not designated as a heritage city, if so, the details thereof;
- (b) whether any monuments in Chandigarh have also been designated as monuments of State importance under the Punjab Ancient and Historical Monuments and Archaeological Sites and Remains Act, 1964, considering that Chandigarh was the capital of the erstwhile joint Punjab 49 at that time, if so, the details thereof; and
- (c) whether any monuments, archaeological sites, or ancient remains in Chandigarh have been notified as monuments of State or national importance under any other applicable domestic laws in the country, if so, the details thereof?

ANSWER

THE MINISTER OF CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) No monument in Chandigarh has been designated as monument of national importance to under the Ancient Monuments and Archaeological Sites and Remains Act, 1958, or of
- (c) State importance under the Punjab Ancient and Historical Monuments and Archaeological Sites and Remains Act, 1964. However, the Chandigarh Capital Complex was inscribed as a Transnational World Heritage Property under the title 'The Architectural Work of Le Corbusier, an Outstanding Contribution to the Modern Movement.
